

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) There is no proposal for the expansion of Phaphamau Junction Station. However, there is a proposal for provision of a road over bridge at the Station (Junction).

(b) The proposed road over bridge will be provided in replacement of Level Crossing No. 73-A at Kms. 143-11/12 in Phaphamau Station yard and the proposal for this work will be considered for inclusion in the Railway's Works Programme 1989-90.

Social Forestry Programme in U.P.

8761. SHRI RAJ KUMAR RAI : Will

the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the area proposed to be covered under the social forestry scheme in Uttar Pradesh during the Seventh Five Year Plan period; and

(b) the progress made so far under this programme ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). The targets are fixed on year to basis. The targets and achievements for afforestation in Uttar Pradesh during first 4 years of VII Five Year Plan are given as under :

Year	Target*	Achievement*
1985-86	1,62,500	1,77,400
1986-87	2,25,000	2,43,250
1987-88	2,10,500	2,12,993 (upto Feb. 88)
1988-89	2,87,500	—

\*Area in hectares.

[English]

CGHS Facilities to K.V.S. Teachers

8762. SHRI MANVENDRA SINGH :  
SHRI RAMASHRAY PRASAD  
SINGH :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether teachers of Kendriya Vidyalaya Sangathan have been extended CGHS facilities in Delhi and at other places;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (c) C.G.H.S. facility is meant for employees of the Central Government. The employees of Kendriya Vidyalaya Sangathan, which is an autonomous body under the Government of India, are not Central Government employees and are, therefore, not automatically eligible to be covered by the C.G.H.S. facility. For C.G.H.S. coverage in respect of non-entitled categories, prior concurrence of Ministry of Health and Family Welfare is required. Accordingly, as per relaxation allowed, the employees of Kendriya Vidyalaya Sangathan serving in the Kendriya Vidyalaya Sangathan Headquarters and the staff of Kendriya Vidyalaya, INA Colony,

New Delhi and Kendriya Vidyalaya, Sector-II, R.K. Puram, New Delhi residing in certain selected areas, have been allowed this benefit. In view of the limited capacity of the CGHS, Ministry of Health and Family Welfare are not willing to extend this facility to other Kendriya Vidyalayas in Delhi.

**Diversion of Ships due to High Charges at Cochin Port**

8763. PROF. K.V. THOMAS : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the wharfage, stevedore and other charges at Cochin Port are higher compared to other ports;

(b) whether ships are diverted by shipping agents from Cochin to other ports due to the high charges at Cochin port; and

(c) if so, the number of ships which were diverted from Cochin to other ports due to such high charges ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) Wharfage charges vary from Port to Port and these charges at Cochin Port are not uniformly higher than at other ports. Stevedoring charges are levied by private firms and no comparison of these charges is available as the private firms do not make their charges public.

(b) No such instance has come to the notice of Government.

(c) Does not arise.

**Nurses in the Country**

8764. PROF. SAIF-UD-DIN SOZ : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total number of nurses of different categories available in nursing profession in the country; and

(b) whether the number is commensurate with the number of doctors as also the number of patients in hospitals ?

THE MINISTER OF HEALTH AND FAMILY WELFARE AND MINISTER OF CIVIL AVIATION (SHRI MOTI LAL VORA) : (a) and (b). As per the information received from the Indian Nursing Council the total number of qualified nursing personnel entered in the State Registers upto the 31st December, 1986 is :

Nurses	...2,07,430
Midwives	.. 1,85,240
A.N.M.	...1,08,511
Health Visitor	13,248

There is an overall shortage of nursing personnel in the country, The nurse-bed ratio varies from 1 : 3 to 1 : 18 as compared to doctor-bed ratio ranging from 1 : 1.27 to 1 : 16.93.

**Allocation to Orissa for Forest Conservation**

8765. SHRI LAKSHMAN MALLICK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the amount allocated to Orissa Government for the development of environment and forests during 1988-89; and

(b) the names of the projects for which this amount will be utilised ?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) and (b). Central assistance is provided to the States depending upon the specific programmes proposed by the States, availability of funds under the Central Budget and the extent of matching share provided in the State Budget. Hence, the amount allocated to Orissa Government for the development of environment and forests during 1988-89 cannot be specified now.

**Sterilisations during Fifth, Sixth and Seventh Plan Periods**

8766. SHRI SOMNATH RATH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :